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O.A.NO. 147 OF 1996

O.A.NOS. 137 to 153 of 1996

Order dated 20.9.2001

Order is pronounced in open Court. As per observations contained in the Order dated 20.9.2001 in separate sheets attached to the record of OA No.137 of 1996, the Original Applications are rejected. No costs.

Connally Jus
VICE-CHAIRMAN
20.9.2001

MEMBER (JUDICIAL)

free copy of
the common judgment
passed in OA 137/96
given to the applicant
couple.

Babu
11/10/01

Philo
S.O